

DIVISION BENCH

ITEM NO.101

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP (IB) NO.479/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 16th April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	VENTURA ALLOY AND STEELS PVT LTD V/S RUDRA AUTO TECH ENGINEERING PVT LTD
UNDER SECTION	9 OF IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Utkarsh Srivastava, Adv. : *For the Operational Creditor*

Sh. Rahul Chaudhary, Adv. : *For the Corporate Debtor*

ORDER

Ld. Counsels representing the parties are present.

- 1.** In compliance of the previous order dated 15.09.2023, it is stated b y the Ld. Counsel representing the Operational Creditor that the supplementary affidavit has been filed with balance sheet for the relevant two years period. The advance copy of the same has also been supplied to the other side.
- 2.** It is also stated by the Ld. Counsel representing the Operational Creditor that the said supplementary affidavit however, has been filed in the Registry only yesterday.
- 3.** Let the matter be adjourned for 6th May, 2024, so that the said affidavit would also be showed up in the record of this Tribunal.

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

16th April, 2024

*Kavya Prakash Srivastava
(Stenographer)*